

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Friday THE 23rd Day Of April 2021
COURT HALL NO.23 - AT PRINCIPAL BENCH BENGALURU
at 02:30PM

BEFORE

THE HON'BLE JUSTICE ASHOK S. KINAGI

THROUGH VIDEO CONFERENCE

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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MATTER PERTAINS TO DHARWAD BENCH

ORDERS

1	WP 106127/2018 MEMO FOR PRODUCTION OF DOCUMENTS FILED BY ADV FOR PETITIONER	(LB, RES) SHIVARAJ S BALLOLI FOR P1 & P2 (NOC) S C BELLAKKI	AGA FOR R1 and R2 C V ANGADI FOR: R3 S RAJASHEKHAR FOR R4 A B PATIL & SADIQ N GOODWALA FOR R5
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Connected With

WP 103841/2019	(LB, RES) SHIVARAJ S BALLOLI B CHIDANAND	HCGP FOR R1 & R2 S RAJASHEKHAR FOR R4 C V ANGADI FOR R3
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